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ITEM NO.5
PIL

COURT NO.8

SECTION

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

WRIT PETITION (CIVIL) NO(s). 79 OF 2005

OCCUPATIONAL HEALTH & SAFETY ASSOCIATION Petitioner(s)

VERSUS

UNION OF INDIA & ORS. Respondent(s)

(With office report)

Date: 30/09/2013 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.S. RADHAKRISHNAN
HON'BLE MR. JUSTICE A.K. SIKRI

For Petitioner(s)

Ms. Yanmi P., Adv.
for Ms. Jyoti Mendiratta, Adv.

For Respondent(s)

Mr. P.P. Malhotra, ASG
Ms. Padma Lakshmi Nigam, Adv.
Ms. Kiran Bhardwaj, Adv.
Mr. Gaurav Sharma, Adv.
Ms. Sukhbeer Kaur Bajwa, Adv.
Mrs. Anil Katiyar, Adv. (NP)

Mr. V.K. Verma, Adv.

UPON hearing counsel the Court made the following
O R D E R

Put up after the ensuing Dussehra vacation.

| (N.S.K. Kamesh)

| | (Renuka Sadana)

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| Court Master

| | Court Master

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